SI.	Annexure - 3 Name of the corporate debtor: Gigeo Construction Company Private Limited Date of commencement of CIRP: 94th June, 2024 List of creditors as on: 23rd October, 2024 Unsecured financial creditors belonging to any class of creditors) (Amount in ₹) St. Name of creditor Details of claim received Details of claim admitted Amount of Amount of any mutual dues, Amount of claim not admitted Amount of claim not admitt														
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?	% voting share in CoC	contingent claim	that may be set-off		under verification		
	Shikshak Sahakari Bank Ltd.	02-09-2024	19,99,90,765	-	Unsecured	-		No		-		-		Claim is submitted by the Financial Creditor for the loan provided to 1. Durgaben Chagganalal Patel, 2. Raj Trading Corporataion and 3. Mr. Sachim Kamrishna Durugkar. For the said loan given, the CD has given a Gurantee and mortgage of the certain shopsto the Financial Creditor. It is observed that no charge was created by the CD or the FC for the assets mortgaged with the ROC.	
	DIU Ispat Udyog Pvt. Ltd Total	30-09-2024	3,74,16,66,667 3,94,16,57,432		Unsecured		-	No						As per the books of accounts of the CD, Rs. 9.75 Cr is is being duly payable to the EC. Also, it has been found that the basis of the interest charged by the FC is not correct as nothing is being determined in the agreement to sale and no loan agreement was entered between the FC and the CD. The said claim is kept under verification.	